

(c) It is the endeavour of the Government for continuous extension of the programme with caution.

**Western Media Propagating to Boycott ASIAD 82**

1853. SHRI PIUS TIRKEY: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state:

(a) whether some Western media is engaged in propagating to boycott the Asia' 82 games to be held in Delhi;

(b) if so, the names of the countries indulging in such propaganda;

(c) the reasons raised by these countries for boycotting Asia' 82; and

(d) what measures are being taken up to counter such propaganda?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The Government has no such information.

(b) to (d). Do not arise.

**Fly-over at Chatapathar**

1854. SHRI BASUDEB ACHARYA: Will the Minister of RAILWAYS be pleased to state:

(a) progress made so far regarding the fly-over at Chatapathar between Asansol and Kulti Railway Stations; and

(b) by when both the constructions are to be completed?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Progress made so far on construction of road over-bridge at Chatapathar between Asansol and Kalpahari is 5 per cent. No proposal for construction of a road over-bridge at Kulti has so far been

sponsored by the State Government/Road Authorities.

(b) The road over-bridge at Chata-pathar is expected to be completed by 30-6-1983. The question of fixing any target date for a road over-bridge at Kulti does not arise.

**Demands of Coolies of Kolhapur**

1855. SHRI S. MURUGAIN:  
SHRI CHATURBHUJ:

Will the Minister of RAILWAYS be pleased to refer to reply given to the Unstarred Question No. 2628 dated 3-8-81 re: Demands of coolies of Kolhapur (Maharashtra) and state:

(a) whether the suggestions made in the representations dated 30th June, 1981 and 7th September, 1981 by General Secretary, Kolhapur Hamal Sangh, Kolhapur (Maharashtra) have now been fully examined and implemented by the Manager, South Central Railway, Hubli;

(b) if so, the action taken thereon; and

(c) if not, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The suggestions made by the General Secretary, Hamal Sangh, Kolhapur have been examined and implemented wherever found justified and feasible.

(b) Extension of covered accommodation of two goods-sheds at Kolhapur has been included in 1981-82 Works Programme and capacity of platform No. 1 has been extended by 5 wagons. Extension of platform No. 2 is in progress. Clearing of circulating area including improvements to road approaches, lighting arrangements, drainage etc., to provide smooth transport operation is being done periodically. Instructions have been issued to ensure that shunting operations do not interfere with loading and

unloading of wagons. Adequate number of tarpaulins have been indented for and supply being ensured. Present strength of staff is considered adequate and is kept under review depending upon the traffic. As regards weekly rest etc. to labour, handling labour is engaged by the consignors/consignees on contract basis. The transfer of Pune-Miraj-Kolhapur section from south Central Railway to Central Railway was considered but was not found justified.

(c) Does not arise.

#### Special Assistance to State Government to take up T. B. Control Measures

1856. SHRI HARIHAR SOREN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of the increasing number of tuberculosis cases in different States which are mainly outbreaking from the large number of infected people;

(b) if so, whether Government have a proposal to take some immediate steps to control such disease;

(c) the T. B. control measures propose to be taken State-wise;

(d) whether Government have a proposal to grant special assistance to various States to take up T. B.

control measures; as on war-footing; and

(e) if so, when such proposal is going to be implemented?

THE MINISTER OF STATE IN THE MINISTRIES OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) Yes.

(b) and (c). To tackle the problem of Tuberculosis in the country, under National T. B. Control Programme fully equipped and staffed District TB Centres to undertake TB cases finding and treatment activities are being established in the State/UTs. So far, a total of 353 such District TB Centres have been established. In addition there are about 300 other TB clinics which are undertaking TB cases finding and treatment activities. For the inpatient treatment of seriously sick TB patients nearly 44000 TB beds have been established so far. It is proposed to expand these facilities during Sixth Five Year Plan (1980-85) so that as many number, as possible, of T.B. patients can be put under effective treatment and can recover. BCG vaccination as a part of the Expanded Programme of Immunisation in the new borns and infants is also being continued. A statement showing the number of District TB Centres, TB beds etc. already existing in each State is placed at Annexure.

(d) No.

(e) Does not arise.

#### Statement

*The number of Districts T.B./TB Clinics/TB beds in the country*

S.No.	Name of State/Union Territory	Total of Districts in the States/UTs	Total No. of equipped District TB Centres functioning in the States/UTs.	Total No. of other TB Clinics functioning in the States/UTs.	Total No. of beds functioning in the institutions
(1)	(2)	(3)	(4)	(5)	(6)
1.	Andhra Pradesh	23	22	26	2830
2.	Assam	10	10	8	799